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Declaration of Assets and Liabilities

Year 2023

I, PRAVEEN KUMAR SRIVASTAVA son/daughter/wife of LATE MAHABIR PRASAD SRIVASTAVA aged 59 Years (approx), belonging to Bihar Legislative Assembly secretariat service and presently working as UNDER SECRETARY, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.	8		(NEENA	(SAKSIII	)	
		3	SRIVASTAVA)	SRIVASTAV		
	l constant of			A)		
(i)	Cash	Rs. 15,000/-	Rs. 15,000/-	×	×	×
(ii)	Deposits in	SAVING Rs.	SAVING Rs.	Rs.3,000/-		<del> </del>
	Banks, Financial	3,50,000/- (approx)	45,000/-	(approx) as	Nil	
	Institutions And	as on 25 jan, 2023		on 25 jan	1411	
	Non-Banking	in SBI, Bihar	1	2023		×
	Financial	Vidhan Mandal		in SBI,		
	Companies	Branch		KADAMKU		
		, and an annual section of		WAN, Patna		
(iii)	Bonds,					
29 10	Debentures and					
	shares in	×	×	×	×	×
	Companies					
(iv)	Other financial	1				
	institutions, NSS,	×	×	2000	1	J
2	Postal Savings,			×	×	×
	LIC Policies, etc					
(v)	Motor Vehicles	ACTIVA			2002	219-33-111-E
2	(details of make,	SCOOTY, Maruti				
	etc.)	Wagon R	×	×	×	×
						8
(vi)	Jewellery (give		Gold 125 gm.			
	details of weight	j	gold jewellary			
	and value)	×	(approx)			
		ŧ	Rs. 6,50,000/-	×)	×	×
			(approx)	9	1	
		ì	U 1000 H	ļ	1	

(vii)	Other assets,			I	I	I
	such as values of	×	×	×	×	×
	claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock

Exchange in respect of

listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the

employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will indicated]

also have to be

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	х	×	х	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	Allahabad Gouspur, 1500 sqft Value- 22lacs		×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	x	x	×	×
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No- 201" Bimlanchal Apartment, R. No-13B, Rajendranagar , Patna Value_35 Lacs	×	x	×	×
(v)	Other (such as interest in property)	×	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial government dues:-

institutions and

[Note: Please give separate details for each item]

SI.	Description	Name & address of Bank /	Amount outstanding
No.	"	Financial Institutions(s) /	as
		Department (s)	on
(a)	(i) Loans from Banks	3,78,000 Car loan SBI	200 C 20 C
		Boring road branch, Home	
		Loan 32,000/- & personal	×
l		Loan-8000	
	(ii) Loans from financial institutions	×	×
	(iii) Government Dues:		
4	(a) dues to departments dealing	×	×
	with government accommodation	8	
	(b) dues to departments dealing		· · · · · · · · · · · · · · · · · · ·
	with supply of water	×	×
	(c) dues to departments dealing		
<b>S</b>	with supply of electricity	×	×
		L	
	(d) dues to departments dealing		
	with telephones	×	×
	(e) dues to departments dealing	1212	204 - 187 - 187 Regions - 1881 - 1881 - 1881
	with governments transport	,	
	(including aircraft and	×	×
	helicopters)	la l	
	(f) Other dues, if any	×	×
(b)	(i) Income Tax including surcharge	PAN No-ANXPS0470Q	
(0)	[Also indicate the assessment	FAIN 100-AINAF30470Q	
	year upto which Income Tax		
	Return filed. Give also		×
	Permanent Account Number		
	(PAN)]		
	(ii) Wealth Tax [Also indicate the		
	assessment year upto which	×	×
	wealth Tax return filed.]		1
	(iii) Sales Tax [ Only in case of		
é	proprietary business]	×	×
	(iv) Property Tax	×	×

C Personal Detail					
GPF/CPF/PRAN No.		GPF- PTS/BLA-166			
Gender	<u>:</u>	M (M/F)			
Date of Birth	:-	0 1 0 J 1 9 6 4 (DD/MM/YYYY)			
Class/Group	I-	A (A/B/C)			
Cadre	ļ-	DIMAD I EGIOL IMMINISTRA			
		BIHAR LEGISLATIVE ASSEMBLY SERVICE BLAS			
		(Full Name e.g. B.A.S Bihar Administrative Service,			
		B.S.S.:- Bihar Secretariat Service etc.)			
Home District	:-	GAZIPUR, U.P			
I hereby declare that the above details are true to the best of my knowledge and be					

y knowledge and belief.

Signature: Promien Kumar smudding Name of Employee: PRAVEEN KUMAR

SRIVASTAVA

Date: \_25\_/01/2023 Designation: UNDER SECRETARY

Place: Patna

Department: Bihar Legislative Assembly

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.